## **National Company Law Tribunal**

## Allahabad Bench

CP NO. (1B) 186/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: CG Power & Industrial Solution Ltd V/S
SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 9 of I&B, code 2016, Ud.

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Divendy Traped	W Ada.	Op- Gre.	Stotstw san
<u>2.</u>	FINIL KUMAR MEHR	OTRA Adv.	Copeule Dentas	Au
3.	SRIJAH MEHROTI	RA Adv.	Corpote Debter	8

## CP No. (IB)186/ALD/2017

Sri Divendu Tripathi, Advocate for the Petitioner-Financial Creditor. Sri Anil Kumar Mehrotra along with Srijan Mehrotra for the Corporate Debtor Company. He files Vakalatnama today.

Hence, two weeks time is granted to file objection, if any, and to serve an advance copy to the petitioner counsel.

The matter to be listed on 19th February, 2018.

Date: 24/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)